

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPTT. OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI-110 011

POLICY CIRCULAR NO. 53 (RE –99)/1997-2002 Dated: 29.02.2000

To

All Licensing Authorities

All Commissioner of Customs

Subject: Indo-Mynamar Border Trade.

Attention is invited to Public Notice No.289(PN)/92-97 dated 10th April, 1995, regarding Indo- Mynamar border trade.

Certain clarifications have been sought as to whether from Mynamar import of an item other than listed in Public Notice No. 289 dated 10.04.95 can also be effected or not. It is clarified that in addition to the provisions contained in the above mentioned Public Notice, the ' normal trade' in all other commodities between two countries through Land Customs Station at Moreh is also permitted subject to payment of custom duties as applicable on international trade with any other country of the world.

This issues with approval of DGFT.

(O.P. HISARIA)

Dy. Director General of Foreign Trade

(Issued from File No.HB/5/114/92-97)

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